

containing antibiotics, certain habit forming drugs and anti-TB drugs under these rules. Introduction of antibiotics, certain habit forming drugs and anti-TB drugs in the proposed Schedule H1 would facilitate their regulation in a more focussed manner to restrict their indiscriminate sale. Under these rules, the drugs included in the Schedule H1 would be required to be labelled with the following warning in a box with a red border that

"It is dangerous to take this preparation except in accordance with the medical advice.

Not to be sold by retail without the prescription of a Registered Medical Practitioner."

Manipulation of office record in CGHS North Zone office

530. SHRIMATI GUNDU SUDHARANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that proper leave record of Group 'D' staff of North Zone CGHS office is not maintained and as a result their leave record is not properly entered/recorded and they manipulated it;

(b) whether it is also a fact that the staff that come to dispensaries from the North Zone CGHS office developed nexus with the staff in the office and their leave is not entered in the register/service record; and

(c) if so, the steps proposed to be taken to check these malpractices?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Leave records of all the staff and officers including Group-D staff in CGHS, including North Zone, Delhi are generally maintained properly.

Non-conformation of milk samples to FSSAI standards

531. SHRI C.M. RAMESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that over 68 per cent of milk samples in the country do not conform to the standards set by the Food Safety and Standards Authority of India (FSSAI);

(b) if so, the details thereof; and

(c) the reasons for non-conformations to the standards set out by Food Safety and Standards Authority of India (FSSAI)?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) and (b) In the National Survey conducted by the Food Safety and Standards Authority of India in 2011 to ascertain the quality of liquid milk throughout the country, 68.4% samples were found to be non-conforming to Food Safety and Standards Regulations, 2011. However, none of these samples was unsafe.

(c) The reasons for non-conformities to the prescribed Standards include addition of water in milk, deviation on account of Fat and Solid Not Fat, and presence of skim milk powder and glucose.

Dengue menace in the country

532. SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

SHRI SHANTA KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the number of dengue cases registered in the country during current year, State-wise;

(b) the details of the number of deaths registered due to dengue during the current year, State-wise;

(c) whether the Ministry has taken steps to combat dengue menace in the country;

(d) if so, the details thereof, State-wise; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) and (b) A statement showing State-wise reported dengue cases and deaths during the current year are given in Statement-I (*See below*).

(c) and (d) Yes. Government of India has taken the following steps for prevention and control of dengue in the country: